

this programme of replantation, rejuvenation and also additional plantation is very much necessary and to that extent we cannot take away these various subsidies or incentives which may harm this important commodity of ours.

SHRI M. N. GOVINDAN NAIR: Even during British rule, the foreign companies were denied any financial aid by the then Government. What is the provocation for the present Government to give subsidy for replanting to these plantations?

SHRI MOHAN DHARIA: This is a labour-oriented and also export-oriented industry and here as I have said, all companies are treated on par under FERA if their equity capital is less than forty per cent. So, under the circumstances, even according to the existing law, I cannot make any discrimination. However, as the Members have suggested, whether this could be examined, I have said that this could be examined.

SHRI KRISHNA CHANDRA HALDER: The Minister in his reply has stated that under this scheme 2,268 applications in the organised sector and 2018 applications in the small growers sector have been approved. I would like to know how many of them were actually given the subsidy in Assam, West Bengal and South-West region and how much money has been distributed to the small growers sector and the organised sector.

SHRI MOHAN DHARIA: I would like to have notice for this.

World Bank Aid to Maharashtra State Schemes

*563. **SHRI NATVARLAL B. PARMAR:** Will the DEPUTY PRIME MINISTER AND MINISTER OF FINANCE be pleased to lay a statement showing:—

(a) whether the Maharashtra State Government had submitted various

schemes to the World Bank for getting aid;

(b) if so, the details of the schemes and anticipated assistance from the World Bank; and

(c) the broad terms and conditions for aid and assistance from the World Bank?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGARWAL): (a) to (c). A statement is laid on the Table of the House.

Statement

(a) and (b). The State Governments are not eligible to negotiate for loans directly with the World Bank. The Government of India has posed the following projects in the Maharashtra State to the World Bank for assistance:—

(i) *Maharashtra Water Supply and Sewerage Project.*—This project aims at improving the water supply and sewerage facilities in six municipal towns and 104 village panchayats in the Bombay Metropolitan Region. The World Bank Group assistance of \$ 47 million (Rs. 38.87 crores) is expected to be received for this project. The negotiations for the credit are currently being held in Washington.

(ii) *Maharashtra Composite Irrigation Project.*—This project consist of the following six major irrigation projects and the related Command area development works:

	Estimate Cost (in Rs. crores)
(a) Bhima	84.50
(b) Kukadi	86.00
(c) Krishna	65.50
(d) Warna	69.80
(e) Upper Penganga	78.00
(f) Upper Wardha	66.40

The Bhima component of the Project is likely to be financed by the International Fund for Agricultural Development (IFAD). The total credit assistance from the World Bank Group and IFAD for this Project is likely to be of S 250—270 million (Rs. 206.75 to 223.29 crores). The project is currently under appraisal by the World Bank and the negotiations are likely to be held with the World Bank and IFAD some time in July-August 1979.

(iii) **Rural Electrification Project.** This is a multi-State Project of which Maharashtra will be one of the beneficiary States. The total credit for this project is likely to be 150 million (Rs. 124.05 crores). The Project is expected to be negotiated with the World Bank by middle of April 1979.

In addition to the above projects, the Thal Vaishat Fertiliser Project is currently under appraisal of the World Bank.

(c) The World Bank loans are repayable over a period of about 20 years with a grace period of 3—5 years. The rate of interest on the World Bank loans is fixed each quarter and for the current quarter, beginning January 1, 1979, it is 7 per cent per annum.

The International Development Association (IDA) which is a soft loan affiliate of the World Bank, gives credit assistance with repayment period of 50 years, inclusive of a moratorium of 10 years. These credits are interest free and carry only a service charge of 0.75 per cent per annum.

श्री नटवरलाल बी० परमार : आप ने अपने जवाब में बताया कि कोई भी राज्य सरकार सीधे वर्ल्ड बैंक से बातचीत नहीं कर सकती। मैं जानना चाहता हूँ कि अब तक वे कौन कौन से राज्य हैं जिनमें ने अपनी सिफारिशों भारत सरकार को भेजी थीं और उन में बिहार, राष्ट्रीय विद्युतीकरण के बारे में किन राज्यों की सिफारिशों को वर्ल्ड बैंक ने स्वीकार किया है और किन को स्वीकार नहीं किया है ?

श्री सतीश अग्रवाल : माननीय सदस्य ने जो प्रश्न पूछा है, वह महाराष्ट्र राज्य के बारे में है। यह बात ठीक है कि कोई भी राज्य सरकार वर्ल्ड बैंक से सीधे बातचीत नहीं कर सकती। जो भी राज्य सरकारें वर्ल्ड बैंक से अपने प्रोजेक्ट्स के लिये सहायता चाहते हैं, वे केन्द्रीय प्रशासनिक मंत्रालय में अपनी योजनायें बना कर भेजते हैं, उस के बाद उन का हमारे यहाँ एग्जामिनेशन होता है, फिर हम उन को वर्ल्ड बैंक के पास ले जाते हैं, वहाँ भी उन का पर्यवल और मसैमेंट होता है और जो उन में से एगुव होती है, उन के लिये उन की तरफ से मदद मिलती है।

अलग अलग राज्यों के सम्बन्ध में हम वक्त मेरे पास प्राकड़े नहीं है, महाराष्ट्र के सम्बन्ध में यदि आप चाहें तो मैं प्राकड़े दे सकता हूँ।

श्री नटवरलाल बी० परमार : आप के यहाँ दूसरी स्टेट्स की जो योजनायें आई हुई हैं, क्या उन के सम्बन्ध में आप वर्ल्ड बैंक की सिफारिश करने का विचार कर रहे हैं? जिन योजनाओं के लिये पहले सिफारिश नहीं की गयी, क्या उन की योजना में या उन की सिफारिशों में कोई कमी थी ?

श्री सतीश अग्रवाल : अध्यक्ष महोदय, वर्ल्ड बैंक की सहायता के लिये जो योजनायें राज्य सरकारों से प्राप्त होती हैं, जब वे वर्ल्ड बैंक से एगुव हो जाती हैं तो उन का प्राधा खर्चा वर्ल्ड बैंक से री-इम्बर्स होता है। मात्र सीजिवे 100 करोड़ की योजना है, उस का 50 करोड़ री-इम्बर्स होगा। अब तक भारत सरकार का निर्णय था कि जो पैसा सेंट्रल पूल में जाता था उस में से 25 परसेंट एडीशनल सेन्ट्रल एमिनटेंस के रूप में दिया जाता था। अब उस से सेंट्रल एमिनटेंस को 25 परसेंट से बढ़ा कर 70 परसेंट कर दिया गया है और वह व्यवस्था पूरे छठे प्लान में चलने वाली है।

SHRI YASHWANT BOROLE: The World Bank loan has to be repaid within 50 years with quarterly interest at 7 per cent for the projects at Bhima, Kukadi, Krishna, Warna, etc. in Maharashtra. Is it not possible to get International Development Association loan so that Maharashtra State need not have to pay any interest, as it is?

SHRI SATISH AGARWAL: The hon. Member has referred to certain projects mentioned in my reply, that is, in regard to Bhima, Kukadi, Krishna, Warna etc. etc. These six major irrigation projects and the related command area development are also there for the World Bank Assistance. But in regard to the period for repayment in so far as the World Bank is concerned, that is not 50 years, but

it is only 20 years with a grace period of 5 years and the rate of interest is decided every quarter and for this quarter it has been decided at 7 per cent. So far as the assistance from other such institutions like the International Development Agency is concerned, that is the credit that is not made available to all projects, but for Maharashtra composite Irrigation project. We are negotiating IDA credit.

SHRI SHYAMNANDAN MISHRA:

At what stage does the Central Government come in? Whether they are associated with the commencement of the negotiations with the World Bank or they come at the final stage? If they are associated since the commencement of the negotiations, then is any dimension indicated to the Central Government of the amount of assistance that would be required from the World Bank and if that is so, does it lie with the Central Government to drastically reduce the amount that may be ultimately given to the State Government?

SHRI SATISH AGARWAL: There is no question of drastically reducing the amount. The Central Government is associated with all these projects from the very commencement after they are received from the State Governments and the Administrative Ministry and from there they go to the Planning Commission and so we are there from that particular stage. And whatever assistance is received from the World Bank Group, it is received by the Central Government, it goes to the Central Pool and from the State Governments, we receive the Bills stating that they have spent this much amount. The moment the Bills are received by the Central Government, we sent them to the World Bank and the World Bank within one month credits the amount to our account and the money is released.

श्रीमती मृगाल गोरे : आप ने अभी कहा और जवाब में भी दिया है कि 7 परसेंट इन्ट्रेस्ट चार्ज करते हैं।

क्या यह बात सही है कि वर्ल्ड बैंक सेंट्रल गवर्नमेंट से इस से कम इन्ट्रेस्ट चार्ज करता है ?

एक माननीय सदस्य : 8 परसेंट चार्ज करता है।

श्रीमती मृगाल गोरे : 8 परसेंट चार्ज करता है या कितना चार्ज करता है इस में मैं नहीं जाना चाहती। मैं यह कहना चाहती हूँ कि सेंट्रल गवर्नमेंट जब स्टेट गवर्नमेंट्स को इसी से पैसा देती है, तो इन्ट्रेस्ट बढ़ा कर क्यों देती है ? आप ने बताया कि 25 फीसदी हिस्सा पहले वर्ल्ड बैंक से आने वाले पैसे का स्टेट गवर्नमेंट्स को मिलता था, जिस को बढ़ा कर आपने 70 परसेंट कर दिया है। उसी प्रकार से इन्ट्रेस्ट कम करने के बारे में भी क्या सेंट्रल गवर्नमेंट सोचेगी ?

श्री सतीश अग्रवाल : मैंने जैसे पहले निवेदन किया है, मैं आप को मार्फत माननीय सदस्या को यह बताना चाहता हूँ कि 7 परसेंट इन्ट्रेस्ट वर्ल्ड बैंक ने फिक्स किया है। सेंट्रल गवर्नमेंट के पूल में जो पैसा आता है, उस पर वे 7 परसेंट इन्ट्रेस्ट चार्ज करते हैं। अब इस में बात यह है कि बहुत सारे राज्य ऐसे हैं, जिन राज्यों में वर्ल्ड बैंक का कोई प्रोजेक्ट नहीं है और उन को भी सेंट्रल गवर्नमेंट को एसिस्टेंस देनी पड़ती है। इसलिये इन सब बातों का ध्यान रखा जाता है और उस के आधार पर इन्ट्रेस्ट तय किया जाता है। आई० डी० ए० से जो हम को क्रेडिट मिलता है, उस पर रिवर्स चार्ज 0.75 परसेंट मिलता है। वह बहुत कम है। इन सब को पूल-अप कर के रेट्स तय किये जाते हैं और भारत सरकार इस में कोई मुनाफा कमाती है, ऐसा नहीं है। मैं यह भी बता दूँ कि महाराष्ट्र सब से ज्यादा सब से बड़ा बनी-फिशियरी वर्ल्ड बैंक प्रोजेक्ट्स का रहा है और आप चाहें तो मैं आंकड़े दे दूँ। ... (श्वबधान) ... मैं यह बता दूँ कि 1977-78 और 1978-79 में जितने हमारे टोटल एग्जीमेंट हुए हैं, 1977-78 में 945 करोड़ रुपए के 20 एग्जीमेंट्स हुए हैं और 1978-79 में 17 एग्जीमेंट्स हुए हैं और वे 1406 करोड़ रुपए के हुए हैं और उन में महाराष्ट्र ने जो ग्रोन-ग्रींग प्रोजेक्ट्स हैं, उन को तो छोड़ दिया है और जो 18 नये प्रोजेक्ट्स हम को सजेस्ट किये हैं, वे 3100 करोड़ रुपए के हैं। ये अकेले महाराष्ट्र के हैं। इस तरह से आप देखें महाराष्ट्र इज दि लाजस्ट बनीफिशियरी आफ दि वर्ल्ड बैंक।

Facilities at Silchar airport

*565. SHRIMATI RASHIDA HAQUE CHOUDHURY: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether the present facilities at Silchar airport are quite inadequate to meet the huge crowd;

(b) if so, whether Government are planning to extend the terminal building; and